

Annexure – 6

Name of the corporate debtor: GREAT INDIA NAUTANKI CO. PVT. LTD. ; Date of commencement of CIRP: 21.10.2022 ; List of creditors as on: 02.09.2023

List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1		Sukhvir Singh 2347	1	10.01.2023	800000	528990					0	271010	Interest Portion not admitted	
2		Ankur Kumar 3439	1	10.01.2023	562649	389014					0	173635	Interest Portion not admitted	
3		Qamer Siddiqui 1856	1	12.01.2023	580724	2,884			3,21,840		0	2,56,000	Salary dues matter is subjudice hence parked in Contingent and Excess leave encashment and Notice period which is not acceptable is being not admitted	
4		Ashutosh Kumar Singha	1	19.01.2023	13171824	21,20,706					0	1,10,51,118	Proof of working not provided , excess leave encashment claimed, Salary after Corona period claimed which he is not able to justify etc . Excess Contingent claimed	
6		Ravinder Singh Saini	1	24.01.2023	564219	450529					0	113690		
7		Rashi Patra	1	26/27.02.2023	1655325	1655325					0	0		
8		Varsha Maniyar	1	06.03.2023	587061	3,11,930					0	275131		
	Total		7		1,79,21,802	54,59,378	-	-	-	3,21,840	-	-	1,21,40,584	

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